

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO.2280
ANSWERED ON 15.12.2023

CENTRALLY SPONSORED SCHEMES

2280. SHRIMATI SARMISTHA SETHI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोतपरिवहन और जलमार्ग मंत्री

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Ministry in the State of Odisha during the last three years, year/scheme/district-wise;
- (b) the details of funds allocated, sanctioned and released for each of the above schemes during the said period, year/scheme/district-wise;
- (c) the details of physical targets set and achieved while implementing the above schemes during the said period, year/scheme/district-wise;
- (d) whether there is time and cost overrun of any of the above schemes and if so, the reasons therefor;
- (e) whether any proposal regarding such schemes has been sent by the State Government of Odisha to the Union Government during the last three years; and
- (f) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) The Sagarmala is the flagship Central Sector Scheme of the Ministry of Ports, Shipping and Waterways to promote port-led development in the country for harnessing India's 7,500 km long coastline, 14,500 km of potentially navigable waterways and strategic location on key international maritime trade routes. Under Sagarmala Scheme, Ministry provide financial assistance to State Governments for Port infrastructure projects, Coastal berth projects, Road & Rail projects, fish harbours, skill development projects, Coastal community development, cruise terminal and projects such as Ro-Pax ferry services etc.

(b) to (f) Projects having high social impact but with no return or low Internal Rate of Return are being provided financial assistance under the Sagarmala Scheme of Ministry of Ports, Shipping and Waterways. In the state of Odisha, based on the projects furnished by the State Government, Ministry has sanctioned 6 projects worth Rs. 340 Cr. for partial assistance. Out of the 6 projects, 1 project worth Rs. 4 Cr. has been completed and 5 projects worth Rs. 330 Cr. are under various stages of development and implementation. The details of funds sanction, release, year wise details of funds sanctioned in the State of Odisha is provided in **Annexure I.**

Sagarmala Projects Sanctioned in Odisha

Sr No	Name of Project	Project Category	Implementing Agency	Project Status	Project Cost (Rs. Cr)	Funds Sanctioned (Rs. Cr)	Fund Released (Rs. Cr)	Financial Year of Sanction
1	Coastal Districts Skill Development Program - Phase I -Odisha	Skill Development	ORMAS, Ministry of Rural Development (DDU-GKY)	Completed	3.72	3.72	1.86	2016-17
2	Upgradation and modernization of Fishing Harbour at Paradip in Odisha	Fisheries	Paradip Port Authority	Under Implementation	108.90	49.88	24.94	2021-22
3	Construction of fishing harbour at Chandipur	Fisheries	Fisheries Department, Government of Odisha	Under Development	50.00	12.49	4.99	2018-19
4	Ropax jetty and allied facilities at Kaninali&Talchua , Odisha	Ro Ro and Passenger Jetty	Department of Ports, Government of Odisha	Under Development	110.06	50.30	0.00	2021-22
5	Construction of RoPax jetty at Balugaon in Khurda District and KrushnaprasadGada in Puri District of Odisha	Ro Ro and Passenger Jetty	Department of Ports, Government of Odisha	Under Development	54.00	22.00	0.00	2020-21
6	Improvement of Ferry Service between Satapada and Jahnikudam Odisha	Ro Ro and Passenger Jetty	Department of Ports, Government of Odisha	Under Development	13.96	6.98	0.00	2022-23

Note: For Sr. No. 4,5,6, there is no request for funds from the implementing agency. As and when the request for funds release is received from the concerned State/implementing agency, the funds will be released.
